NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 191/16	TP 78/17	For hearing	433(e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.	

SL. NAME (IN CAPITAL)			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
ANNAPURNAS		Petitio sar	Mu D
9739036083			Michael

<u>ORDER</u>

Counsel for petitioner is present. She has filed Memo along with copy of Indian Postal Website track that, Notice was served on the Respondent/Corporate Debtor. M/s Argus Partner, Advocate offer to file vakalath for Respondent/Corporate Debtor and Memo is filed. For filing vakalath and for filing objections/counter time granted till 08/12/2017.

Member (T)

Member (J)